

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-51-2020**

Togo Chigozie Ozoemena

... Petitioner

Versus

State of Goa & Anr.

... Respondents

Shri T. George John, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 14 October 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to get instructions and to file the prosecution say, if necessary.

2. Post the matter on 21.10.2020.

DAMA SESHADRI NAIDU, J.

NH